

[Shri Kamal Morarka]

(7) G.S.R. No. 508 dated the 18th August, 1990 publishing the Indian Administrative Service (Pay) Fifth Amendment Rules, 1990

(2) G.S.R. No. 509 dated the 18th August, 1990 publishing the Indian Police Service (Pay) Fourth Amendment Rules, 1990

(9) G.S.R. No. 51 dated the 18th August, 1990 publishing the Indian Police Service (Fixation of Cadre Strength) Third Amendment Regulations, 1990.

(10) G.S.R. No. 429 dated the 21st July, 1990 publishing the Indian Police Service (Fixation of Cadre Strength) Second Amendment Regulations, 1990

(11) G.S.R. No. 430 dated the 21st July, 1990 publishing the All India Services (Death-cum-Retirement Benefits) Amendment Rules, 1990.

[Placed in Library. See No. LT-1944/91 for (1) to (11).]

(12) A copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions Notification G.S.R. No. 579, dated the 15th September, 1990, publishing the Indian Police Service (Uniform) Amendment Rules, 1990, under sub-section (2) of section 3 of the All India Services Act, 1951.

[Placed in Library See No. LT-1852/91]

(13) A copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) Notification G.S.R. No. 623 dated the 6th October, 1990, publishing the Union Public Service Commission (Exemption from

Consultation) Amendment Regulations, 1990.

[Placed in Library See No. LT-1964/91]

**I. Report and Accounts (1989-90) of the Aeronautical Development Agency, Bangalore and related papers.**

**II. Administration Report and Accounts (1989-90) of the Cantonment Boards and related papers.**

**III Report and Accounts (1989-90) of the Institute of Defence Studies and Analysis, New Delhi and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH) Madam, I lay on the Table a copy each (in English and Hindi) of the following papers —

I. (a) Fifth Annual Report and Accounts of the Aeronautical Development Agency, Bangalore, for the year 1989-90, together with the Auditors' Report on the Accounts

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1873/91 for (a) and (b)]

II Annual Administration Report and Accounts of the Cantonment Boards for the year 1989-90, together with the Audit Report on the Accounts.

[Placed in Library See No. LT-1874/91]

III (a) Annual Report and Accounts of the Institute for Defence Studies and Analysis, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report

[Placed in Library. See No. LT-1875/91 for (a) and (b)]

**I. Report and Account's (1989-90) of various Public Sector undertakings and other related papers under Companies Act, 1956.. .**

## **II. Notification of Ministry of Surface Transport**

SHRI LALIT VIJAY SINGH.  
Madam, I also lay on the Table a copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956 —

I. (i) (a) Twenty-sixth Annual Report and Accounts of the Bharat Earth Movers Limited, Bangalore, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(b) Statement by Government accepting the above Report.

[Placed in Library See No LT-1871/91 for (a) and (b).]

(ii) (a) Annual Report and Accounts of the Mazagon Dock Limited, Bombay, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon,

(b) Statement by Government accepting the above Report.

[Placed in Library See No LT-1869/91 for (a) and (b)]

(iii) (a) Annual Report and Accounts of the Goa Shipyard Limited, Vasco-da-Gama, Goa for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1870/91 for (a) and (b)]

(iv) (a) Sixteenth Annual Report and Accounts of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No LT-1872-A/91 for (a) and (b)]

(v) (a) Twentieth Annual Report and Accounts of the Bharat Dynamics Limited, Hyderabad, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1872/91 for (a) and (b).]

(vi) (a) Annual Report and Accounts of the Garden Reach Shipbuilders and Engineers Limited, Calcutta, for the year 1989-90. together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library See No LT-1868/91 for (a) and (b).]

(vii) (a) Annual Report and Accounts of the Bharat Electronics Limited, Bangalore, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.